

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IBC NO. (IB)-156(PB)/2017

IN THE MATTER OF:

Reliance Commercial Finance Ltd. Applicant

Vs.

Ved Cellulose Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.06.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/
Petitioner

: Mr. Parvinder, Advocate
Mr. B.K.V. Subrahmanyam, Advocate
Mr. Abhishek Sharma, Advocate
Mr. Harsh Sinha, Advocate
Mr. Shruynesh Rastogi, Authorised Rep.

ORDER

Order reserved.

Sal -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sal -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

27.06.2017
V. Sethi